

(d) the lending figures for the last three years with break up for individual housing loans and loans to Real Este Promoters and Builders, sanctioned by the Housing Corporation?

reported by NHB as under:-

1988-89	- Rs. 888.4 crores
1989-90	- Rs. 1365.7 crores
1990-91	- Rs. 2159.99 crores

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) As reported by National Housing bank, there are reported to be 53 Housing Finance Companies of which two are in the public sector and 51 in private/ joint sector.

The breakup for individual housing loans and loans extended to promoters and builders are not available.

#### Shortage of Soft Coke in Delhi

7449. SHRI TARA CHAND  
KHANDELWAL:  
SHRI GURUDAS KAMAT:

(b) HUDCO being a fully Govt. owned Company its financing norms are approved by the Govt. As per existing norms 55% of loanable funds of HUNDCO are earmarked for LIG/EWS category and balance 45% for other categories. For other Housing Finance Companies no norms have been fixed by National Housing Bank Except that the Companies desirous of availing retinance from national Housing bank (NHB) have to adopt interest rates prescribed by the NHS.

Will the Minister of COAL be pleased to state:

(a) whether there is steup shortage of soft coke in the capital since the past two months;

(b) if so, whether the poor people have been largely affected as a result thereof;

(c) These figure in respects of individual Housing Flince Companies are not available with the Govt.

(c) if so, whether the Government have received several prepresentations to make availability of soft coke in the capital; and

(d) HUDCO do not provide housing loan directly to individuals. However, during last three years HUIDCO had sanctioned loans to one private builder as under :-

(d) if so, by the Government propose to take effective steps in this regard?

1988-89	-Rs. 330.77 lakhs
1989-90	- Rs. Nil
1990-91	- Rs. 489.97 lakhs
1991-92	- Rs. 297. 08 lakhs

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (d). Soft coke supplies to Delhi have declined during the last two moths thereby reducing its availability to the consumers. Government have received representations to step up soft coke despatches to Delhi. Despatches of soft coke to various States and Union Territories including Delhi, have declined dur to fall in the overall production of soft coke in

Lending figures for the other approved Housing Finance Compaines (excluding HUDCO) during the last three years are

the country. Soft coke production has been badly affected in Bharat Coking Coal Ltd. which is the main source for supply of soft coke to Delhi, on account of restrictions imposed by the State Government of Bihar on grounds of pollution, control. Keeping in view the reduction in soft coke production coal companies have offered to meet the shortfall by supply of steam coal in lieu of allotted soft coke. Instructions have also been issued to the coal companies to steps up production and despatches of soft coke to the extent possible.

#### **Coal Stockyard in Tamil Nadu**

7450. DR. SHRIMATI K.S. SOUNDARAM: Will the Minister of COAL be pleased to state:

(a) the locations in Tamil Nadu where coal stockyards have been established;

(b) the criteria for establishing coal stockyards; and

(c) the number of new stockyards proposed to be opened in Tamil Nadu?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) Coal; Indian Limited has informed that presently they are operating two coal stockyards in Tamil Nadu, one at Madras and the other at Coimbatore.

(b) and (c). According to the current stockyard policy responsibility for setting up new coal stockyards rests with the respective state Governments. It is now for each State Government to decide how many new stockyards should be set up in the State.

[*Translation*]

**National Footwear development  
Institute**

7451. SHRI N. J. RATHVA: Will the

PRIME MINISTER be pleased to state:

(a) whether Italy has decided to set up a national Footwear Development Institute in India, if so, the details thereof;

(b) the extent to which encouragement is likely to be given to the footwear industry in India as a result thereof; and

(c) the time by which the said institute is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). No formal proposal has been received in this regard from the Italian Government. The proposal, when received, will be examined by Government.

[*English*]

#### **Consumer Protection Measures**

7452. SHRICHETAN P.S. CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) the measures the Government propose to take for consumer protection during the Eighth Five Year Plan period; and

(b) the extent of help proposed to be given to the voluntary agencies during the period?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The Ministry of Civil Supplies, Consumer Affairs and Public Distribution, as a nodal Ministry in the field of consumer protection, proposes to take following measures during the Eighth Five Year Plan period:-

1. Consumer Awareness Programme